

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

ORDER NO. 18

Dated Guwahati, the 21st March, 2024

It is hereby informed to all the Officers and Staff of the Gauhati High Court that the following Index code has been allotted to the Foreigner's Tribunal unit of this Registry:

HC.XXII _____/WP/FT

This Order will come into force with immediate effect.

By order,

Sd/- S. K. Poddar

REGISTRAR GENERAL

Memo No. HC. III-30/2005/1254-1270/G, Dated the 21st March, 2024.

Copy to:-

1. The Registrar (Vig./Admin./Judl./Estt.), Gauhati High Court, Guwahati.
2. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
4. The Director, Law Research Institute, Gauhati High Court, Guwahati.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
8. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
9. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
10. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
- ✓ 11. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload this Order in the website of the Gauhati High Court.
12. The Court Manager, Gauhati High Court, Guwahati.
13. The AO (J), _____, Section, Gauhati High Court, Guwahati.
14. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
15. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
16. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
17. The Gauhati High Court Notice Boards.

REGISTRAR GENERAL

21.03.2024
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